

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO.1185  
TO BE ANSWERED ON 25.7.2016  
SRAVANA 3, 1938 (SAKA)

INCLUSION OF LAL MAHAL UNDER THE AEGIS OF ASI

1185. SHRI PRALHAD JOSHI:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has taken any steps to include Lal Mahal under the aegis of ASI;
- (b) if so, the details thereof;
- (c) whether the Government has taken any action to remove encroachers from the Lal Mahal and if so, the details thereof;
- (d) whether the Government has taken steps to constitute an Art acquisition Commission; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

- (a) No, Madam. Lal Mahal, Nizamuddin West, New Delhi has not been declared a centrally protected monument by the Archaeological Survey of India.
- (b) Does not arise.
- (c) Since Lal Mahal, Nizamuddin West, New Delhi is not Central protection the action is not under the jurisdiction of Archaeological Survey of India.
- (d)&(e) Museums under Ministry of Culture have separate Art Acquisition committees having experts from the field of Art.

